

demand that a Committee of the House be set up to investigate it.

PROF. K. K. TEWARY: Give me one minute's time to explain.

MR. DEPUTY-SPEAKER: Please do not complicate things.

PROF. K. K. TEWARY: Please allow me to speak just for a minute.

MR. DEPUTY-SPEAKER: There is no debate on this point. I must make it very clear that a member may, with the permission of the Speaker, make a personal explanation. There is no question before the House. But, in this case no debatable matter may be brought forward. No debate is allowed. I allowed only a point of order. Therefore, there is no question of debate.

Now, Mr. Anbarasu.

14.26 hrs.

CHIT FUNDS BILL

Extension of time for presentation of Report by Select Committee

SHRI ERA ANBARASU (Chengalpattu): Sir, I beg to move:

"That this House do extend upto the last day of the first week of the Winter Session, 1981, the time for presentation of the Report of the Select Committee on the Bill to provide for the regulation of chit funds and for matters connected therewith."

MR. DEPUTY-SPEAKER: The question is:

"That this House do extend upto the last day of the first week of the Winter Session, 1981, the time for presentation of the Report of the Select Committee on the Bill to provide for the regulation of chit funds and for matters connected therewith."

The motion was adopted.

BUSINESS ADVISORY COMMITTEE

SEVENTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Sir, I beg to move:

"That this House do agree with the Seventeenth Report of the Business Advisory Committee, presented to the House on the 17th August, 1981."

MR. DEPUTY-SPEAKER: Motion moved:

"That this House do agree with the Seventeenth Report of the Business Advisory Committee, presented to the House on the 7th August, 1981."

There are three substitute motions given notice of by Dr. Subramaniam Swamy, Shri George Fernandes and Shri Chandrajit Yadav. Are they moving?

DR. SUBRAMANIAM SWAMY (Bombay North-East): Yes.

SHRI GEORGE FERNANDES (Muzaffarpur): Yes.

SHRI CHANDRAJIT YADAV (Azamgarh): Yes

DR. SUBRAMANIAM SWAMY: Sir, I beg to move:

That for the original motion, substitute

"That this House do agree to refer back to the BAC the Seventeenth Report presented to the House on the 17th August because of the failure to allot time for the following item:

The phenomenon of Meenakshipuram and inadequate time for the Delhi University (Amendment) Bill." (1)

SHRI GEORGE FERNANDES: Sir, I beg to move:

That for the original motion, substitute